

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

10.

**C.P.(CAA)/277(MB)2023 IN  
C.A.(CAA)/33(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.05.2024**

NAME OF THE PARTIES: Moncon Exports Pvt Ltd

SECTION: 230-232 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Ms. Ruchita Jain, Ld. Counsel for the Petitioner present.
2. List this matter for the hearing on **20.06.2024**.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)